

(d) The Sixth Five Year Plan envisages an expenditure of Rs. 65 lakhs for the aforesaid Scheme but during 1982-83 a sum of Rs. 6.15 lakhs was released to the States concerned.

#### **Targets for Energisation of Pump Sets in Sixth Plan**

3470. SHRI P.K. KODIYAN : Will the Minister of ENERGY be pleased to state :

(a) the target fixed for energising pump sets during the Sixth Plan ;

(b) the progress made so far ;

(c) whether the Sixth Plan target is likely to be achieved ; and

(d) if not, the likely shortfall and the reasons therefor ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) The Sixth Plan envisage energisation of 25 lakh irrigation pumpsets/Tubewells on an all India basis. Against this, 11,10,409 pumpsets/Tubewells were energised as on 31st October, 1983.

(c) and (d) Sixth Plan target in respect of energisation of pumpsets may not be achieved fully due to the various reasons such as inadequacy of funds, lack of adequate power availability, insufficient sub-transmission system, shortage of construction materials, lack of Coordination between the Boards and other developmental agencies, poor response of agricultural consumers and lack of load promotional activities etc. Every effort will be made to realise as high an achievement as possible.

#### **Allotment of Time to Exhibit Documentaries Produced by Films Division**

3471. SHRI MADHAVRAO SCINDIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that most of the theatres, especially the B and C class ones are reluctant to allot enough time to exhibit documentaries produced by the Films Division ; and

(b) if so, the steps taken by Government

to ensure that they strictly earmark time for documentaries and show them in a proper manner ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No such report has come to the notice of the Government.

(b) Screening of 'approved' films is compulsory as per conditions of licensing for all cinemas. Licensing authorities under the State Governments/Union Territory Administrations are, therefore, required to ensure screening of 'approved' films.

#### **Development of Coal Projects**

3472. SHRI B.V. DESAI : Will the Minister of ENERGY be pleased to state :

(a) whether the Public Investment Board has cleared coal projects worth Rs. 300 crores including Rs. 15 crores for the Mukunda coal mines being developed with Soviet assistance ;

(b) if so, what are the projects which have been cleared by Government ;

(c) whether the Soviet Union has prepared a feasibility report of the mining development plan ;

(d) if so, whether the report of the Soviet Union in this regard has already been submitted to Union Government ; and

(e) if so, the details of thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) to (e) The Public Investment Board has cleared 34 coal project proposals during the calendar year 1983. The total investment on these projects is about Rs. 1730 crores. These proposals include revised cost estimates for 14 projects, 17 new projects and 3 advance action proposals (including advance action for Mukunda coal project). The technological part of the project report prepared by Soviet Experts for the Mukunda mine has been received and it is under examination by the Coal India Limited,